## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No 177/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES:

Deepweld Agencies

V/s

Vidhyavasini Steel Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
19	Nisomal chopda	Advocate.	MOT

## COMMON ORDER

## C.P. 176/I&BC/NCLT/MB/MAH/2017

## C.P. 177/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.

2. On the request of the Petitioner's Counsel adjourned to 28.11.2017

Sd/-Bhaskara Pantula Mohan Member (Judicial) 13.11.2017. <sub>Aah</sub>

Sd/-

M.K. Shrawat Member (Judicial)